

Sixteenth Loksabha

an>

Title: Introduction of the Specific Relief (Amendment) Bill, 2017.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): Madam, on behalf of Shri Ravi Shankar Prasad, I beg to move for leave to introduce a Bill further to amend the Specific Relief Act, 1963.

HON. SPEAKER: The question is

“That leave be granted to introduce a Bill further to amend the Specific Relief Act, 1963.”

*The motion was adopted.*

SHRI P.P. CHAUDHARY: Madam, I introduce the Bill.

---